

CENTRAL ADMINISTRATIVE TRIBUNAL
JABALPUR BENCH, JABALPUR

CIRCUIT SITTING AT INDORE

O.A.NO.463/2003

Hon'ble Shri Shanker Raju, Member(J)
Hon'ble Shri R.K.Upadhyaya, Member(A)

Indore, this the 11th day of August, 2003

Sunil Verma
s/o Shri Jaipalsingh Verma
Scientific Officer-E
Govt. of India
Department of Atomic Energy
Centre for Advance Technology
INDORE (MP). .. Petitioner

(By Advocate: M.I.Khan)

Vs.

1. Union of India through
Principal Secretary
Department of Atomic Energy
Govt. of India
New Delhi.
2. Director
Centre for Advance Technology
Atomic Energy
Govt. of India
Indore.
3. Administrative Officer - III
Atomic Energy
Centre for Advance Technology
Govt. of India
Indore (MP).
4. Additional Secretary
Department of Atomic Energy
Anushakti Bhawan
C.S.M. Marg
Mumbai (Maharashtra) ... Respondents

(By Advocate: None)

O R D E R (Oral)

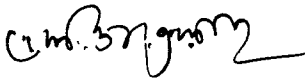
By Sh. Shanker Raju, Member(J)

In view of the Government of India's
instructions dated 15.10.1999 which envisages grant
of three advance increments on attaining of higher
qualifications, representation preferred by the
applicant though ~~stating~~ ^{stated} to be under active
consideration, is not yet ~~been~~ ^{ch} disposed of.

Contd...2/-

2. In view of the above, the OA is disposed of with a direction to the respondents to consider the claim of the applicant contained in his representation in the light of the instructions ibid by a detailed and speaking order within two months from the date of receipt of a copy of this order. No costs.


Let a copy of this order along with a copy of the OA be sent to respondents.


(R.K. UPADHYAYA)
M(A)


(SHANKER RAJU)
MEMBER(J)

/rao/

Copy to Shri M.T. Khom Adv.
Indore.
Copy to R/1 to R/4


14.8.03